

MINUTES OF THE MEETING OF THE LAWYER'S CHAMBERS ALLOTMENT COMMITTEE, SAKET COURTS HELD ON 06.12.2018 IN THE CONFERENCE HALL, 3rd FLOOR, SAKET COURT COMPLEX, NEW DELHI.

In Chair:- Sh. Girish Kathpalia, District & Sessions Judge (South-East) /Co-Chairperson
Quorum:- Ms. Renu Bhatnagar, ASJ (SFTC)(South-East)/Member/Officer In-Charge
Sh. Vikrant Vaid, Administrative Civil Judge (South-East)/Member
Sh. Sachin Sangwan, Administrative Civil Judge (South)/Member Secretary
Sh. Karnail Singh, President, Saket Bar Association/Member
Sh. Dhir Singh Kasana, Hony. Secretary, Saket Bar Association/Member

Since the Ld. Chairperson is not available to attend the meeting today due to some personal work, all the agenda listed for today are deferred. However, on the request of the President & Hony. Secretary, Saket Bar Association the below mentioned issues were discussed and resolved as under:-

Allotment after offer:-

Under Initial Allotment.

It is noticed by the Committee that vide minutes of meeting held on 03.10.2018, Sh. Yogesh Sharma was offered allotment of chamber vide List D-26 (Initial Allotment). He has accepted the same.

It is unanimously resolved that 1st slot in Chamber No.711 be allotted to Sh. Yogesh Sharma. Accordingly, **List E- 34 (Initial Allotment)** has been prepared and same be published as per past practice.

Consideration on allotment under Multiple Occupancy Basis:-

It is noticed by the Committee that vide minutes of meeting held on 03.10.2018, office was directed to draw up a tentative list of advocates, who would be covered as per their seniority in the Seniority List already drawn up as per minutes of meeting held on 27.11.2017 for allotment of multiple occupancy chambers.

The office has informed that a tentative list of advocates has been prepared. It is also informed by the office that civil work in chambers on Multiple Occupancy basis has been completed and only Air-conditioners are to be installed. Before allotment, the following issues were discussed by the Committee and resolved as under:-

1. Licence Fee & Maintenance charges to be charged:-

After detailed discussion, the Committee took a unanimous view to tentatively fix the Licence Fee in respect of each occupant of chambers on Multiple Occupancy basis at the rate of Rs.200 per month which would be round off figure comparison of 1/6 of the Licence Fee of the Chambers on Single Occupancy basis. Copy of this minutes may be placed before Hon'ble BMCC (Saket Court) for consideration on this issue and further directions.

In terms of Rule 12 of the Allotment Rules, the maintenance fee are to be charged at the rates worked out by the District Judge, Saket. Accordingly the maintenance charges would be Rs.100/- per month and tentative Licence Fee and Maintenance Charge for each of the occupant in the Multiple Chamber would be Rs.300/- per month.

2. Payment of Electricity Consumption in said multiple occupancy chambers:-

The Committee unanimously resolved that electricity meter in the chambers on Multiple Occupancy basis be installed in the name of the Saket Bar Association and the consumption of electricity bill be divided equally amongst the six occupants of each chamber on Multiple Occupancy basis and be charged accordingly by the Saket Bar Association.

3. Offer of allotment to eligible applicant lawyers:-

The office has informed that there are 84 slots available for allotment on the Multiple Occupancy basis.

Pursuance to orders in Writ Petition No. 366/2018 titled as "Ajay Kumar Vs. LCAC", Sh. Ajay Kumar, Advocate was included in Seniority List at Sr. No.50 A and his allotment is under consideration. Further, in pursuance to orders in Writ Petition No.831/2018 titled Hunun Puii Vs. LCAC, one slot will be kept reserved till outcome of said Writ Petition.

Since the representations of Ms. Anuradha, Sh. Kausar Akhtar Khan, Sh. Neeraj P. Singh, Sh. Babu Malayil and Sh. Vijay Pratap Singh, Advocate(s) are deferred for further consideration, the five vacant slots be kept pending till disposal of their representations.

Considering above, it is unanimously resolved that offer of allotment of 77 slots on Multiple Occupancy basis be made to the next senior most advocates after the name of Sh. Fahim Alam, Advocate. Accordingly, **List D-27** (Subsequent Allotment) is prepared and same be published as per past practice.

The meeting ended with vote of thanks.

Submitted for confirmation

--Sd--

(Sachin Sangwan)

Administrative Civil Judge (South)/
Member Secretary

Sh. Dhir Singh Kasana, Hony. Secretary, Saket Bar Association/Member	--Sd--
Sh. Karnail Singh, President, Saket Bar Association/Member	--Sd--
Sh. Vikrant Vaid, Administrative Civil Judge (South-East)/Member	--Sd--
Ms. Renu Bhatnagar, ASJ (SFTC)(South-East), Member/Officer In-Charge	--Sd--
Sh. Girish Kathpalia, District & Sessions Judge (South-East) /Co-Chairperson	--Sd--

Office of District and Sessions Judge (South), Saket, New Delhi. List of applicants being offered provisional allotment of chamber in Subsequent Allotment Phase(Multiple Occupancy Basis) subject to conditions											List D-27 Vide MoM dt. 06.12.2018	
Sl. No.	S. No. of Amended Seniority list of Eligible Advocate	Application Sr. No.	Name of the Applicant (Mr./Mrs./Ms.)	S/D/W/O (Mr./Mrs./Ms.)	Address of the applicant	Registration No. with Bar Council of Delhi	Date of enrollment with other Bar Council (YYYY.MM.DD)	Member-ship No. with SBA	Existing Chamber No. and location as declared by applicant	Whether still in control or parted with possession of or surrendered the chamber with date of surrender	Whether spouse has been allotted, acquired or is in possession of chamber. (Y/N)	Whether spouse/ children has applied or is applying anywhere
1	00113	00041	TEJ NARAIN	SHIV AVTAR	229/15-B, GALI NO.2, RAILWAY COLONY, MANDAWLI, DELHI-92.	1764-A/03	BCUP 2003.10.18. Transferred to Delhi on 2009.09.18	T-74	NA	NA	NA	NA
2	00114	00017	MANSHA RAM SINGH	GOVIND SINGH	3374/88, SANT NAGER, BURARI, NEAR APEX PUBLIC SCHOOL, DELHI-110084.	D/1925/2003	NA	M-336	NA	NA	NA	NA
3	00115	00408	RAKESH RAUSHAN	SURESH KUMAR THAKUR	1043-D, CHOICE APARTMENT, FLAT NO. A6, WARD NO. 8, MEHRAULI, DELHI-110030.	D/2069/03	NA	R-595	NA	NA	NA	NA
4	00116	00052	GAJENDRA SINGH BISHT	RAM SINGH BISHT	FLAT NO. 6, JYOTI APARTMENTS, PLOT NO.25&26, CHHATARPUR, NEW DELHI.	D/2077/2003	NA	G-26	814-A, Dwarka Court	No details of surrender	NA	NA
5	00117	00042	ARABINDA NAYAK	KHIROD CHANDRA NAYAK	C-1612, TIGRI, NEW DELHI-110080	227/04	NA	A-887	NA	NA	NA	NA
6	00118	00510	NARENDRA BABU	LATE SH. MOOL CHANDRA	H.NO. B-41, FF, SOUTH GANESH NAGAR, DELHI-110092.	D/436/04	NA	N-76	NA	NA	NA	NA
7	00119	00337	SHALABH GUPTA	LATE SH. M.L. GUPTA	156, SIDDHARTHA ENCLAVE, NEW DELHI-110014.	D/474/2004	NA	S-718	NA	NA	NA	NA
8	00120	00440	SANJAY KUMAR	RAJBIR SINGH	77, 1st FLOOR, INDIRA GANDHI MARKET, DR. AMBEDKAR NAGAR, NEW DELHI-110062.	D/615/2004	NA	S-263	NA	NA	NA	NA

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9	00121	00006	PUNEESH GARG	LATE A.P. GARG	40-A, POCKET-A, DDA SFS FLATS, SUKHDEV VIHAR, NEW DELHI-25.	D/618/2004	NA	P-537	NA	NA	NA	NA
10	00122	00004	SIDDHARTH SILWAL	SUDHIR SINGH SILWAL	F-27, HAUZ KHAS ENCLAVE, NEW DELHI-110016.	D/781/2004	NA	S-961	NA	NA	NO	NO
11	00123	00577	BIRENDER KUMAR	FATHEY SINGH	H.NO. 1581, 30 FEET ROAD, PARVATIYA COLONY, NIT FARIDABAD, HARYANA-121005	D/858/04	NA	B-220	NA	NA	NA	NA
12	00124	00164	MUQEEM AHMAD	JALALUDDIN	C-108, FOURTH FLOOR, FRONT SIDE, THOKAR NO.8, SHAHEEN BAGH, ABUL FAZAL ENCLAVE-PART-II, JAMIA NAGAR, NEW DELHI-110025.	D/1036/2004	NA	M-750	NA	NA	NA	NA
13	00125	00147	ABHINAY GUPTA	VED PRAKASH GUPTA	103-K, GROUND FLOOR, GAUTAM NAGAR, NEW DELHI-110049.	D/1161/04	NA	A-75	NA	NA	NA	NA

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14	00126	00085	PRADEEP KUMAR	MANMEL SINGH	H.NO. D/372, WEST VINOD NAGAR, DELHI-110092.	D/1239/2004	BCUP 2004.08.14 Transferred to Delhi on 2009.09.18	P-282	NA	NA	NA	NA
15	00127	00224	SHARAD CHANDRA JHA	MAHESH CHANDRA JHA	H.NO.279, F BLOCK GALI NO.14, HARI NAGAR PART-II, JAITPUR BADARPUR, NEW DELHI-110044.	D/1246-B/2004	BC of Bihar/2257/04 2004.08.20. Transferred to Delhi on 2009.08.13.	S-761	NA	NA	NA	NA
16	00128	00261	LOKESH KUMAR RANA	MOOL CHAND	H.NO.12. P.G.D. A.V. COLLEGE STAFF QUARTER'S NEHRU NAGAR, NEW DELHI-110065.	D/1563/04	NA	L-83	NA	NA	NA	NA
17	00129	00327	CHIRAG JAMWAL	LT. COL. KAILASH SINGH	H.NO.844, SARASWATI VIHAR, BEHIND SAHARA MALL, GURGAON, HARYANA-122002.	D/1740/04	NA	C-87	NA	NA	NA	NA
18	00130	00735	PEA PANKAJ	DR. UMESH PRASAD	RZ-64, RAJIV VIHAR, NEAR NEW ANAJ MANDI, NAJAFGARH, NEW DELHI-110043.	D/1994/04	NA	P-180	NA	NA	NA	NA
19	00131	00785	SUMIT KHARI	S.S. KHARI	H.NO.7, SULTANPUR, M.G. ROAD, NEW DELHI-110030.	D/2091/04	NA	S-1227	NA	NA	NA	NA
20	00132	00787	AZAD ALI	MAHMOOD KHAN	HOUSE ENO. F-9/18, GALI NO. 6/4, ZAKIRNAGAR, OKHLA, NEW DELHI.	D/182/2005	NA	A-1296	NA	NA	NA	NA
21	00133	00102	TEJPAL	LATE SH. RAM SWROOP SINGH	H.NO.184, NEW SABHAPUR GUJRAN, KARAWAL NAGAR, DELHI-110094.	D/258/2005	NA	T-75	834-B (Dwarka Court)	YES NOC filed but copy of surrender not filed.	NA	NA

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22	00134	00353	LUKESH ANAND VASHISHTHA	LATE SH. RAMA NAND VASHISHTHA	J-3/284 (FIRST FLOOR), DDA FLATS, KALKAJI, NEW DELHI-110019.	D/294/05	NA	L-93	NA	NA	NA	NA
23	00135	00815	AMITABH SINGH	DHANANJAI SINGH	E-30, JAWAHAR PARK, DEVLJI ROAD, KHANPUR, NEW DELHI-110062.	D/568-A/05	BCUP 2005.07.07. Transferred to Delhi on 2009.08.20	A-527	NA	NA	NA	NA
24	00136	00242	YOGRAJ GULLAIYA	LATE SH. MAN SINGH	H.NO. 561/3, CHIRAG DELHI, NEW DELHI-110017	D/809/2005	NA	Y-82	NA	NA	NA	NA
25	00137	00467	GEETA MALHOTRA	SUNIL BAREJA	D-510, PRAGATI VIHAR HOSTAL, LODHI ROAD, NEW DELHI-110003.	D/822/2005	NA	G-118	NA	NA	NA	NA
26	00138	00198	AJAY KUMAR RAI	LATE SH. D.N. RAI	28, DDA FLATS (SHAHEED BHAGAT SINGH APPARTMENT),POCKET-3, SECTOR 14, PH-II, DWARKA, NEW DELHI-	D/929/2005	NA	A-215	NA	NA	NA	NA
27	00139	00045	ANJANI KUMAR	RAJENDRA PRASAD MISHRA	FLAT NO. A1, H.NO.1031, SAMPADA APARTMENT, WARD NO. 08, NEAR MEHTA CHOWK, MEHRAULI, NEW DELHI-110030.	D/971/05	NA	A-727	NA	NA	NA	NA
28	00140	00494	MUKESH KUMAR	BIBHAW KUMAR SINGH	B-45, FIRST FLOOR, GALI NO.21, OLD GOBINDPURA, PARWANA ROAD, NEAR SHIVAJI DHARAMSALA, DELHI-110051.	D/1127/2005	NA	M-690	NA	NA	NA	NA

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29	00141	00059	RAJEEV KUMAR	SUDAMA SHARMA	C/O, O.P. DIWAKAR, 1ST FLOOR, ANAND KUTIR, H.NO.593B/3, WARD NO. 3, MEHRAULI, NEW DELHI-110030.	D/1167/2005	NA	R-239	NA	NA	NA	NA
30	00142	00331	ANISH DHINGRA	S.K. DHINGRA	55, GC EMERALD HEIGHTS, TOWER 1, RAMPRASTHA GREENS, SECTOR 7, VAISHALI, GHAZIABAD, UP-201010.	D/1307/05	NA	A-696	NA	NA	NA	NA
31	00143	00236	RAJIV SHARMA	LATE SH. C.P. SHARMA	HOUSE NO.362-A, WARD NO.4, READY MADE MARKET, MEHRAULI, NEW DELHI-110030.	D/1434/05	NA	R-487	NA	NA	NO	YES
32	00144	00824	ASHISH PRATAP SINGH	ANIL CHAUDHARY	7/16, SECTOR-2, RAJINDRA NAGAR, SAHIBABAD, GHAZIABAD.	D/2026/05	NA	A-1081	NA	NA	NA	NA
33	00145	00854	SHYAM BABU	GABDU RAM	H.NO.222, GALI NO.8, HANS ENCLAVE, OPP. MARRIGOLD PUBLIC SCHOOL, NEAR RAJIV CHOWK, NH-08, GURGAON, HARYANA.	D/2094/2005	NA	S-935	1311 (Rohini Court)	YES	NA	NA
34	00146	00122	VINOD KUMAR	PRAKASH	H.NO.16, VILLAGE MANDI, NEW DELHI-110047	D/2415/2005	NA	V-355	NA	NA	NA	NA
35	00147	00493	PANKAJ KUMAR SINGH	DEVENDRA KUMAR SINGH	H.NO.651, CHIRAG DELHI, DELHI-110017.	D/2436/05	NA	P-48	NA	NA	NA	NA

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36	00148	00570	MANOJ YADAV	RAJENDRA YADAV	HOUSE NO. 640-C, IInd FLOOR, CHIRAG DELHI, MALVIYA NAGAR, NEW DELHI-110017.	D/150/2006	NA	M-330	NA	NA	NA	NA
37	00149	00328	SHEKHAR MISHRA	VIJAY KUMAR MISHRA	H.NO.3785, STREET NO.102, B-BLOCK, SANT NAGAR, BURARI, DELHI-110084.	D/510/2006	NA	S-820	NA	NA	NA	NA
38	00150	00567	GAURAV SACHDEVA	R.K. SACHDEVA	38, FIRST FLOOR, NAVJIWAN VIHAR, NEW DELHI-110017.	D/566/06	NA	G-89	NA	NA	NO	NO
39	00151	00171	ADVITIYE TIWARI	LATE SH. R.C. TIWARI	175, MUNIRKA ENCLAVE, NEW DELHI-110067	D/821/06	NA	A-141	NA	NA	NA	NA
40	00152	00517	TUHIN	PRADEEP KUMAR	B-63/1A, II FLOOR, PARYAVARAN COMPLEX, IGNOU ROAD, NEW DELHI-110030.	D/954/06	NA	T-116	NA	NA	NA	NA
41	00153	00495	FAISAL NASEEM	LATE NASIMUDDIN	H689, RAZIA BEGUM STREET, HAUZ QAZI, DELHI-110006.	D/1281/06	NA	F-3	NA	NA	NO	NO
42	00154	00291	BALKRISHAN SHARMA	LATE SH. SUDARSHAN SHARMA	H.NO. 5, II FLOOR, VINOBA PURI, LAJPAT NAGAR-II, NEW DELHI-110024.	D/1407/2006	NA	B-63	NA	NA	NA	NA
43	00155	00237	HAIDER ALI	CHHIDDU KHAN	H.NO. 583/19, NEAR BADI MASJID, CHATTARPUR EXT., NEW DELHI.	D/1452/06	NA	H-8	NA	NA	NA	NA
44	00156	00015	ABHISHEK SETHI	SHYAM SETHI	J-27, SOUTH EXTENSION PART-I, NEW DELHI-49.	D/1559/2006	NA	A-96	NA	NA	NA	NA

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45	00157	00473	AJAY KUMAR	RAMESH PRASAD	U-136, VIKAS MARG, NEAR RAM MANDIR GALI, SHAKARPUR, DELHI-110092.	D/1618/2006	NA	A-197	NA	NA	NA	NA
46	00158	00414	NARENDER KUMAR	LATE SH. BHARAT SINGH	P-405, VILLAGE PILLANJI, SAROJINI NAGAR, NEW DELHI.	D/1798/2006	NA	N-51	NA	NA	NA	NA
47	00159	00103	SANJAY KUMAR SHARMA	HUKAM CHAND	H.NO.107, 3rd FLOOR, HAUZ RANI, MALVIYA NAGAR, NEW DELHI-17.	D/1801/06	NA	S-298	NA	NA	NA	NA
48	00160	00592	AJAY SHARMA	H.P. SHARMA	FLAT NO.103, TYPE-5, RESIDENTIAL BLOCK, KARKARDOOMA COURTS, DELHI-110032.	D/1863/2006	NA	A-245	NA	NA	NA	NA
49	00161	00214	SANJEEV KUMAR SRIVASTAVA	RAVINDRA PD. SRIVASTAVA	H.NO. WB-120-A, GALI NO.5, SHAKARPUR, NEW DELHI.	D/2263/06	NA	S-1587	NA	NA	NA	NA
50	00162	00606	ADITYA CHAUDHARY	INDERJIT SINGH CHAUDHARY	D-72, EAST OF KAILASH, NEW DELHI-110065.	D/2458/2006	NA	A-131	NA	NA	NA	NA
51	00162-A	00652	BHANU PANT	B.C.PANT	J-3/25, DDA FLATS, KALKAJI, NEW DLEHI	D/2643/06	NA	B-111	NA	NA	NA	NA

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52	00163	00622	TAPAN KUMAR JHA	LATE TANTRA NATHA JHA	A-2/95, NEAR MAHAKALI MANDIR, PHASE-5, AYA NAGAR COLONY, NEW DELHI-110047.	D/2645/06	NA	T-28	NA	NA	NA	NA
53	00164	00130	GAURAV HARNAL	LATE SH. RANBIR NATH HARNAL	377, FIRST FLOOR, SANT NAGAR, EAST OF KAILASH, NEW DELHI-110065.	D/128/07	NA	G-72	NA	NA	NA	NA
54	00165	00285	RAM NARAYAN YADAV	LATE SH. KESHWAR YADAV	G-12/703 (NEAR SHOOTING RANGE ROAD & TRANSFORMER), G-BLOCK, SANGAM VIHAR, NEW DELHI-110062.	D/292/2007	NA	R-671	NA	NA	NA	NA
55	00166	00213	RAJESH KUMAR SINGH	UMA SHANKAR SINGH	H.NO. J-2/1048, 1st FLOOR, DDA FLATS, KALKAJI, NEW DELHI-110019.	D/373-A/07	BC of Bihar 2007.05.02. Transferred to Delhi 2009.03.06	R-393	NA	NA	NA	NA
56	00167	00095	JOGENDER KUMAR	LATE SH. JAGROOP SINGH	474-A/1, 2nd, FLOOR, MAHALAXMI FLATS, CIRCULAR ROAD, SHAHDARA, DELHI.	D/380/G/07	BCUP 2007.05.20 Transferred to Delhi on 2013.10.08	J-233	NA	NA	NA	NA
57	00168	00409	JOGINDER SINGH TOKAS	R.S. TOKAS	H.NO.372, MUNIRKA VILLAGE, NEW DELHI-110067.	D/581/2007	NA	J-241	NA	NA	NA	NA
58	00169	00402	MANOJ KUMAR KHANNA	BALDEV DAS KHANNA	T-72A, KHIRKI EXT. MALVIYA NAGAR, NEW DELHI-110017.	D/714/07	NA	M-11	NA	NA	NA	NA
59	00170	00485	RABINDRA TIWARY	LATE JAGDISH TIWARY	F-21, JAWAHAR PARK, NEAR DEVL ROAD, DELHI-110080.	D/730/07	NA	R-31	NA	NA	NA	NA
60	00171	00146	AJAY SHARMA	SATAY PARKASH SHARMA	85-A, SARAI JULLENA, NEAR ESCORTS HEART INSTITUTE, NEW DELHI-110025.	D/809/07	NA	A-244	NA	NA	NA	NA
61	00172	00623	RAHUL SHARMA	ASHOK SHARMA	H.NO.786, WARD NO.11, SHIVPURI, GURGAON-122001, HARYANA.	D/881/2007	NA	R-103	NA	NA	NA	NA

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Sl. No.	S. No. of Amended Seniority list of Eligible Advocate	Application Sr. No.	Name of the Applicant (Mr./Mrs./Ms.)	S/D/W/O (Mr./Mrs./Ms.)	Address of the applicant	Registration No. with Bar Council of Delhi	Date of enrollment with other Bar Council (YYYY.MM.DD)	Member-ship No. with SBA	Existing Chamber No. and location as declared by applicant	Whether still in control or parted with possession of or surrendered the chamber with date of surrender	Whether spouse has been allotted, acquired or is in possession of chamber. (Y/N)	Whether spouse/ children has applied or is applying anywhere
62	00173	00779	ANINDYA MALHOTRA	A.K. MALHOTRA	EB-35, MAYA ENCLAVE, HARI NAGAR, NEW DELHI-110064.	D/930/07	NA	A-688	NA	NA	NO	NO
63	00174	00399	KULDEEP SONI	OM PRAKASH SONI	HOUSE NO. 16, ADHICHINI, NEW DELHI-110017.	D/1031/2007	NA	K-335	NA	NA	NA	NA
64	00175	00183	MOHAMMAD PARVEZ	ALHAJ ALI SHER	291/14, ZAKIR NAGAR, OKHLA, NEW DELHI-110025.	D/1075/2007	NA	M-470	NA	NA	NA	NA
65	00176	00249	PRADEEP KUMAR JHA	HARSHNARAYAN JHA	HOUSE NO. 232, GALI NO.6A, E-BLOCK, NEAR SURYA BARAT GHAR, SANGAM VIHAR, NEW DELHI-110062.	D/1181/2007	NA	P-294	NA	NA	NA	NA
66	00177	00262	HEM SINGH	SURAJ BHAN ARYA	HOUSE NO.479/5-A, GOVIND PURI, KALKAJI, NEW DELHI-110019.	D/1230/2007	NA	H-167	NA	NA	NA	NA
67	00178	00297	VARUN SARIN	SHAIENDRA SINGH SARIN	S-378, THIRD FLOOR, GREATER KAILASH-I, NEW DELHI-110048.	D/1535/2007	NA	V-57	NA	NA	NA	NA
68	00178-A	00534	KAPIL GUPTA	SHYAM SUNDER GUPTA	LAVENDER 101, GREEN VALLEY APPTS., GREEN FIELDS, SECTOR-41/42, FARIDABAD, HARYANA	D/1567/2007	NA	K-113	NA	NA	NA	NA
69	00179	00545	NARENDRA SHARMA	SHYAM DUTT SHARMA	52, JONAPUR, MEHRAULI, NEW DELHI-110047	D/1696/2007	NA	N-90	NA	NA	NA	NA

Office of District and Sessions Judge (South), Saket, New Delhi. List of applicants being offered provisional allotment of chamber in Subsequent Allotment Phase(Multiple Occupancy Basis) subject to conditions											List D-27 Vide MoM dt. 06.12.2018	
Sl. No.	S. No. of Amended Seniority list of Eligible Advocate	Application Sr. No.	Name of the Applicant (Mr./Mrs./Ms.)	S/D/W/O (Mr./Mrs./Ms.)	Address of the applicant	Registration No. with Bar Council of Delhi	Date of enrollment with other Bar Council (YYYY.MM.DD)	Member-ship No. with SBA	Existing Chamber No. and location as declared by applicant	Whether still in control or parted with possession of or surrendered the chamber with date of surrender	Whether spouse has been allotted, acquired or is in possession of chamber. (Y/N)	Whether spouse/ children has applied or is applying anywhere
70	00180	00140	ASHOK KUMAR SHARMA	BASANT SINGH	17-B, PUL PRAHLAD PUR, M.B. ROAD, NEW DELHI-110044.	D/1702/2007	NA	A-1097	NA	NA	NA	NA
71	00181	00410	VINOD CHARAN	SHANKAR LAL	H.NO. L-114, FIF, BENGALI COLONY, MAHAVIR ENCLAVE, NEW DELHI-110045.	D/1958/2007	NA	V-358	NA	NA	NA	NA
72	00182	00068	ANIL KUMAR BASOYA	SUKHDEV	11-A, IIIrd FLOOR, BAPU PARK, KOTLA MUBARAK PUR, NEW DELHI.	D/1991/2007	NA	A-610	NA	NA	NA	NA
73	00183	00051	OM PRAKASH GULABANI	LATE SH. NIHCHAL DAS	C-35, SECOND FLOOR, MALVIYA NAGAR, NEW DELHI-110017.	D/2095/07	NA	O-27	NA	NA	NA	NA
74	00184	00526	AKSHAY KUMAR	CHANDRABHAN SINGH	C-127/12, KHAZOORI KHAS, DELHI.	D/2424/07	NA	A-324	NA	NA	NA	NA
75	00185	00413	TEJ VEER SINGH	RAJPAL SINGH	C/o- S.S. BARWAL, H.NO. 265 III FLOOR, MAIDANGARI, NEW DELHI.	D/635/08	NA	T-86	NA	NA	NA	NA
76	00186	00630	GAURAV KUKREJA	LATE SH. LEKHRAJ KUKREJA	L-12/B, IIInd FLOOR, MALVIYA NAGAR, NEW DELHI-17	D/700/08	NA	G-76	NA	NA	NA	NA

Office of District and Sessions Judge (South), Saket, New Delhi. List of applicants being offered provisional allotment of chamber in Subsequent Allotment Phase(Multiple Occupancy Basis) subject to conditions											List D-27 Vide MoM dt. 06.12.2018	
Sl. No.	S. No. of Amended Seniority list of Eligible Advocate	Application Sr. No.	Name of the Applicant (Mr./Mrs./Ms.)	S/D/W/O (Mr./Mrs./Ms.)	Address of the applicant	Registration No. with Bar Council of Delhi	Date of enrollment with other Bar Council (YYYY.MM.DD)	Member-ship No. with SBA	Existing Chamber No. and location as declared by applicant	Whether still in control or parted with possession of or surrendered the chamber with date of surrender	Whether spouse has been allotted, acquired or is in possession of chamber. (Y/N)	Whether spouse/ children has applied or is applying anywhere
77	00187	00513	RAJ KUMAR RUHIL	GAJE SINGH	HOUSE NO.C-11, MILAP NAGAR, UTTAM NAGAR, DELHI-110059.	D/1070/2008	NA	R-148	NA	NA	NA	NA

OFFICE OF THE DISTRICT & SESSIONS JUDGE : SOUTH DISTT : NEW DELHI

Recommendations of the Allotment Committee in Initial Allotment Phase of Chambers (on Double Occupancy Basis) at Saket, subject to conditions*

S.No.	Chamber no.	ALLOTTEE NO. 1					ALLOTTEE NO. 2				
		Name of applicant Sh./Ms./Mrs.	Appl. No.	Registration no. With Bar Council of Delhi	Seniority as per NDBA record	S.No of List D	Name of applicant Sh./Ms./Mrs.	Appl. No.	Registration no. With Bar Council of Delhi	Seniority as per SBA record	S. No. of List D
1	711	YOGESH SHARMA	1008	D-436/2008	3858	1 (D-26)	VANDANA KEHLON	Allotted in Subsequent Allotment Phase			22 (D-21)

*As per MoM dtd. 06.12.2018- Names shown in bold are new allottees

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
(LAWYERS' CHAMBERS ALLOTMENT CELL)
Room No. 401, Administrative Block, District Courts Complex
Saket, New Delhi – 110 017.

Notice

Date: 14 .12.2018

Subject:- **Subsequent allotment of Lawyers' Chambers in Lawyers' Chamber Block, District Court Complex, Saket, New Delhi.**

Whereas, applications were invited vide notice published on 26.05.2014 for Subsequent Allotment of lawyers' chambers in Lawyers Chambers Block in District Court Complex, Saket, New Delhi in accordance with the Saket District Court Lawyers' Chambers (Allotment and Occupancy) Rules, 2010 (hereinafter referred to as the "Allotment Rules") followed by notices issued/published from time to time, *inter alia*, indicating the availability of 104 slots of Double Occupancy Basis.

And whereas, *inter alia*, on the basis of further scrutiny, the Allotment Committee has prepared **List D-27(Subsequent Allotment)** containing name of 77 (Seventy Seven) advocates and has decided to provisionally offer them allotment of chamber on Multiple Occupancy Basis.

And whereas, in view of the decision of the Allotment Committee in the meeting held on 06.12.2018, 77 (Seventy Seven) applicants included in **List D-27 (Subsequent Allotment)**, have been found provisionally eligible, are hereby offered allotment of chamber at Saket on **Multiple Occupancy Basis**, subject to the following conditions:-

(i) The applicants included in **List D-27(Subsequent Allotment)** shall surrender the chamber in his/ her possession, if any, at any Courts Complex, as may be /have been declared by him in his/ her application, as mentioned in the **List D- 27(Subsequent Allotment)** in terms of the Allotment Rules to the District Judge concerned **on or before 15.01.2019** and obtain a certificate (specifying, amongst others, the full description of the chamber, its size and if held on sharing basis, with full details) of such surrender, to be submitted in original along with acceptance of this provisional & conditional offer, to the office of District Judge (South) **within the period specified as above;**

(ii) The advocates being offered the allotment as above shall furnish along with letter of acceptance an affidavit, *inter alia*, affirming the following (duly supported by attested copies of requisite documents):-

- (a) The enrollment with Bar Council of Delhi;
- (b) Membership of Saket Bar Association;-
- (c) Neither he/ she nor his/ her spouse have ever acquired, built, been allotted or have been in possession of any space or chamber in any Courts Complex in Delhi;
- (d) That there is no dispute of any nature with regard to the chamber being surrendered;
- (e) Certificate from all Bar Associations about there being no dispute of any kind concerning the chamber being surrendered and that all dues in such regard have been cleared by the advocate surrendering the chamber at.

(iii) Declaration as to whether the chamber being surrendered is held singly or jointly or whether it has been created as additional space in basement or alongside or at the level of upper floor or whether the existing chamber originally allotted is being shared with/without permission/authorisation of concerned bar;

(iv) Declaration that all the co-sharers/ co-allotees or those sharing/holding possession of partitioned space or space additionally created below/over/alongside the chamber are submitting No Objection in favour of the applicant for the allotment to be given in the name of applicant only (with such undertaking to be separately obtained and attached);

v) In case of spouse of the applicant being practising advocate and also an applicant, both spouses surrendering the space/chamber in their respective possession and agreeing to joint allotment of one unit at Saket Courts Complex, with undertaking of the spouse also attached surrendering his/her independent claim for such allotment;

(vi) Submit the documents mentioned in the column of remarks against their name in List D-27 published vide MoM dated 06.12.2018.

vii) It is made clear that in case the chamber is not surrendered or compliance with the above conditions is not made **on or before 15.01.2019**, the provisional offer of allotment of chamber of **Multiple Occupancy Basis** shall stand withdrawn/forfeited forthwith and without any further notice;

(viii) The above-mentioned date, i.e. **15.01.2019** shall not be extended under any circumstances nor any representations for such purposes shall be entertained; and

(ix) Upon compliance being made as above, the Allotment Committee shall take up the claims of the advocate included in **List D-27(Subsequent Allotment)**, in order of seniority, for specific allotment, subject to confirmation on basis of documents submitted and further formalities being complied with.

And whereas, the Allotment Committee has decided to publish the aforementioned **List D-27 (Subsequent Allotment)** on the website of Delhi District Courts for information of all concerned;

And now, therefore, the aforesaid list is hereby published and can also be downloaded from the website of Delhi District Courts (<http://delhidistrictcourts.nic.in>) and Saket District Courts (<http://www.districts.ecourts.gov.in/southdelhi/circular>).

Issued under directions of, for and on behalf of the Allotment Committee.

--sd/--

(SACHIN SANGWAN)

Member-Secretary

Lawyers' Chambers Allotment Committee

District Court Complex,

Saket, New Delhi

No. LCAC/Saket/2018/9279-98

Dated: 14.12.2018

Copy to:

1. The Registrar General, High Court of Delhi, New Delhi with the request to give wide publicity by being put up on the notice boards of the High Court.
2. The District & Sessions Judges (HQ), North District; West District; New Delhi District; East District; North-East District; Shahdara District; North-West District; South-West District and South-East District, Delhi & New Delhi with the request to give wide publicity by being put up on the notice boards of their respective District Courts Complex.
3. The Honorary Secretary, Supreme Court Bar Association, Supreme Court Complex, New Delhi with the request to give wide publicity by being put up on the notice boards.

4. The Honorary Secretary, Delhi High Court Bar Association, High Court Complex, New Delhi with the request to give wide publicity by being put up on the notice boards.
5. The Honorary Secretary, Saket Bar Association, Saket Court Complex, New Delhi with the request to give wide publicity by being put up on the notice boards.
6. The Honorary Secretary, Delhi Bar Association, Tis Hazari Court Complex; New Delhi Bar Association, Patiala House Court Complex; Shahdara Bar Association, Karkardooma Court Complex; Rohini Bar Association, Rohini Court Complex, and Dwarka Bar Association, Dwarka Court Complex, Delhi & New Delhi with the request to give wide publicity by being put up on the notice boards.
7. The Caretaker, Saket Court Complex, New Delhi with the directions to display on the notice boards of Saket Court Complex, New Delhi.

sd/--

(SACHIN SANGWAN)

Member-Secretary
Lawyers' Chambers Allotment Committee
District Court Complex, Saket,
New Delhi